

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (PHYSICAL HEARING)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/293/2021 & IA (IBC)/509/2021 & IA No.231&537/2018 & IA No.10/2019 & IA No.790/2020 in I ANo.32/2019 & AI No.913/2020 in IA No.537/208 & IA No.1071/2020 & IA (IBC)/12/2021 & IA (IBC)/20/2021 in IA No.10/2019 & IA (IBC)/41/2021 in Company Petition IB/248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA 509/2021 – Mr. Arun Kathpalia, Learned Senior Counsel for Mr.Pankaj Vivek, Learned Counsel for Bank of Baroda, Dr. Manu Singhvi, Learned Senior Counsel along with Mr.Gyanendra Kumar, Learned Counsel for RA, Mr. Manoj Kumar Koyalkar, Learned PCS for Government of Telangana, appeared via video conference. Mr. Y. Suryanarayana, Learned Counsel for RP appeared physically.

We have heard Dr. Manu Singhvi, Learned Senior Counsel for RA and Mr. Arun Kathpalia, Learned Senior Counsel for Bank of Baroda on the Memo filed by RA. For consideration, adjourned to 29.03.2023.

List all other IAs also on 29.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)